

Name of the corporate debtor: <b>Karrm Infrastructure Private Limited</b> Date of commencement of CIRP: <b>29.02.2024</b> ; List of creditors as on: <b>15.04.2025</b>												
List of secured financial creditors (other than financial creditors belonging to any class of creditors)												
Sl. No.	Name of creditor	Details of claim received		Amount of claim admitted	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	
		Date of receipt	Amount claimed		Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?				% voting share in CoC
1	VSI Investments Private Limited	16-03-2024	3,19,81,17,190.00	3,19,81,17,190.00	Credit Facilities	Yes		No	0	0	0	
2	Bhala Finance Private Limited	16-03-2024	1,55,08,840.00	1,55,08,840.00	Credit Facilities	Yes	-	No	0	0	-	
<b>2</b>	<b>Total</b>		<b>3,21,36,26,030.00</b>	<b>3,21,36,26,030.00</b>	-	-	-	-	-	-	-	

Anshul Gupta  
 For and on Behalf of Truvisory Insolvency  
 Professionals Private Limited  
 Resolution Professional  
 Karrm Infrastructure Private Limited  
 Registration No. IBBI/PE-0103/PA-2/2022-23/50020  
 AFA valid upto: 31.12.2025  
 cirp.karrmip@ancoraa.com,  
 contactanshulgupta@gmail.com

Amount in Rs.)	
Amount of claim under verification	Remarks, if any
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-	Mortgage of 13 Flats in project Karm Panchtatva Phase -I
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